

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3606  
ANSWERED ON:18.03.2015  
RAJIV GANDHI NATIONAL FELLOWSHIP SCHEME  
Patil Shri A.T. (Nana)

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the funds sanctioned, released and utilised under the Rajiv Gandhi National Fellowship Scheme during each of the last three years, State-wise including in Maharashtra;
- (b) the number of students benefited therefrom during the said period, State/UTwise;
- (c) whether there is a mismatch between the funds released and utilised under the scheme;
- (d) if so, the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government to effectively implement the scheme in the country?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SMT. SMRITI ZUBIN IRANI)

- (a): Detailed information as provided by the University Grants Commission (UGC) regarding the funds released under the Rajiv Gandhi National Fellowship Scheme during 2012-13, 2013-14 and 2014-15, State-wise including Maharashtra, under Direct Benefit Transfer mode, is at Annexure-I.
- (b): The number of students belonging to SC/ST categories, who have benefited from the scheme of Rajiv Gandhi National Fellowship for SC/ST candidates, during 2011-12, 2012-13 and 2013-14, State/UT wise is at Annexure-II.
- (c) & (d): The UGC has stated that there is no mismatch between the funds released and utilized under the scheme.
- (e): Funds under the scheme are being released through e-payment under Direct Benefit Transfer (DBT) scheme.